

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

Company Appeal (AT) Nos. 185-186 of 2018

IN THE MATTER OF:

Anil Chandanmal Singhvi

...Appellant

Versus

Union of India & Ors.

....Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 187-188 of 2018

IN THE MATTER OF:

Devendra Kumar Agrawal

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 189-190 of 2018

IN THE MATTER OF:

Sunil Hasmukhlal Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) No. 192 of 2018

IN THE MATTER OF:

Union of India, MCA

...Appellant

Versus

63 Moons Technologies Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 196-197 of 2018

IN THE MATTER OF:

Jigish Shantilal Sonagara

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday, and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 198-199 of 2018

IN THE MATTER OF:

Berjis Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 200-201 of 2018

IN THE MATTER OF:

Nisha Dutt

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 202-203 of 2018

IN THE MATTER OF:

Prashant Desai

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Mr. S.N Mookherjee, Sr. Advocate with Mr. Abhijeet Sinha, Mr. Prateek Gupta, Mr. Nooruddin Dhillia, Mr. Madhur Mahajan and Mr. Mohit Advani Advocates

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 204-205 of 2018

IN THE MATTER OF:

Manjay Prakash Shah

...Appellant

Versus

Union of India &Ors.

...Respondents

Present:

For Appellant: Ms. Misha Rohatgi, Advocate

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for
Resopondent No. 29 NSEL

With

Company Appeal (AT) Nos. 206-207 of 2018

IN THE MATTER OF:

Diwang Sunderraj Neralla

...Appellant

Versus

Union of India & Ors.

...Respondents

Present:

For Appellant: Ms. Misha Rohatgi, Advocate

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for
Resopondent No. 29 NSEL

With

Company Appeal (AT) No. 208 of 2018

IN THE MATTER OF:

63 Moons Technologies Ltd.

...Appellant

Versus

Union of India & Ors.

...Respondents

For Appellant: Ms. Misha Rohatgi, Advocate

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for
Resopondent No. 29 NSEL

With
Company Appeal (AT) No. 209 of 2018

IN THE MATTER OF:

Jignesh Prakash Shah

...Appellant

Versus

Union of India & Ors.

...Respondents

For Appellant: Ms. Misha Rohatgi, Advocate

For Respondents: Mr. Ranjan Kr. Panday and Mr. Anuj Tiwari for
Respondent No. 29 NSEL

ORDER

17.07.2019 Let these appeals be listed 'for hearing' on 2nd August, 2019 at
2:00 Pm.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

Ms/gc